

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO.4337  
**TO BE ANSWERED ON 26<sup>TH</sup> MARCH, 2025**

**COMPUTERIZATION OF DISTRIBUTION PROCESS UNDER PDS**

†4337. SHRI DILESHWAR KAMAIT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has computerised the entire distribution process under PDS;
- (b) if so, the State-wise details thereof particularly in regard to Bihar;
- (c) whether eKYC of PDS beneficiaries has been completed to reduce leakages to ineligible beneficiaries and mitigate any risk of theft;
- (d) if so, the details thereof, State-wise, particularly in regard to Bihar;
- (e) the number of ration cards removed from the PDS after digitisation and Aadhaar seeding, State-wise, particularly in Bihar;
- (f) whether all fair price shops have been provided with ePoS devices to enable Aadhaar authentication of beneficiaries and if so, the details thereof, State-wise, particularly in Bihar; and
- (g) if not, the time by which ePoS is likely to be provided to all fair price shops?

**A N S W E R**

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

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(a) & (b): As part of the technology reforms, Government has completely computerised distribution process in the States/UTs (including Bihar). A statement showing State-wise details of Computerization of PDS is at **Annexure-I**.

(c) & (d): At present, eKYC of around 75.69% of PDS beneficiaries has been completed across the country (including Bihar). This Department has requested all States/UTs to expedite the eKYC process. A statement showing State-wise eKYC of PDS beneficiary is at **Annexure-II**.

(e): As an outcome of the use of technology in TPDS operations since 2013, i.e., digitization of ration cards/beneficiary databases, Aadhaar seeding, de-duplication process, identification of duplicates, ineligible records, deaths, permanent migration of beneficiaries, etc. all States/UTs (including Bihar) have been able to weed-out approx. 5.87 crore ration cards between 2013 to 2025 (till date) in order to achieve rightful targeting. A statement showing deleted Ration Cards is at **Annexure-III**

(f) & (g): Appox. 99.65% of Fair Price Shops (FPSs) in the country (including Bihar with 100%) have ePoS devices installed for the distribution of foodgrains in a transparent manner (electronically) through biometric/Aadhaar authentication of beneficiaries. A State-wise statement is at **Annexure-I**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) AND (f) & (g) OF THE UNSTARRED QUESTION NO.4337 FOR ANSWER ON 26.03.2025 IN THE LOK SABHA.**

**A statement showing details of Computerization of Public Distribution System**

S.N.	State/UT	Digitization of Ration Cards	% Seeding of Ration Cards	Online allocation of foodgrains	Computerization of supply chain Management	Toll free/online Grievance Redressal	Total Fair Price Shops	Operational with ePOS devices
1	Andaman And Nicobar Islands	100%	100%	Implemented	Implemented	Yes	416	416
2	Andhra Pradesh	100%	100%	Implemented	Implemented	Yes	29,791	29,791
3	Arunachal Pradesh	100%	81%	Implemented		Yes	1,680	1,680
4	Assam	100%	100%	Implemented	Implemented	Yes	34,300	34,286
5	Bihar	100%	100%	Implemented	Implemented	Yes	50,951	50,951
6	Chandigarh	100%	100%	NA	NA	Yes	NA	NA
7	Chhattisgarh	100%	100%	Implemented	Implemented	Yes	13,675	13,675
8	Dadar & Nagar Haveli & Daman & Diu	100%	100%	Implemented	Implemented	Yes	114	114
9	Delhi	100%	100%	Implemented	Implemented	Yes	1,993	1,993
10	Goa	100%	100%	Implemented	Implemented	Yes	452	452
11	Gujarat	100%	100%	Implemented	Implemented	Yes	16,949	16,949
12	Haryana	100%	100%	Implemented	Implemented	Yes	9,434	9,434
13	Himachal Pradesh	100%	100%	Implemented	Implemented	Yes	5,219	5,155
14	Jammu And Kashmir	100%	100%	Implemented	Implemented	Yes	6,737	6,737
15	Jharkhand	100%	99%	Implemented	Implemented	Yes	25,228	25,228
16	Karnataka	100%	100%	Implemented	Implemented	Yes	20,403	20,325
17	Kerala	100%	100%	Implemented	Implemented	Yes	13,913	13,905
18	Ladakh	100%	100%	Implemented	Implemented	Yes	404	404
19	Lakshadweep	100%	100%	Implemented	NA	Yes	39	39
20	Madhya Pradesh	100%	100%	Implemented	Implemented	Yes	27,377	27,127
21	Maharashtra	100%	100%	Implemented	Implemented	Yes	52,642	52,642
22	Manipur	100%	100%	Implemented		Yes	2,339	2,339
23	Meghalaya	100%	75%	Implemented	Implemented	Yes	4,735	4,727
24	Mizoram	100%	100%	Implemented	Implemented	Yes	1,258	1,258
25	Nagaland	100%	98%	Implemented	Implemented	Yes	1,783	1,774
26	Odisha	100%	99%	Implemented	Implemented	Yes	12,044	12,044
27	Puducherry	100%	100%	NA	NA	Yes	NA	NA
28	Punjab	100%	100%	Implemented	Implemented	Yes	18,150	18,150
29	Rajasthan	100%	100%	Implemented	Implemented	Yes	27,062	25,579
30	Sikkim	100%	100%	Implemented	Implemented	Yes	1,312	1,312
31	Tamil Nadu	100%	100%	Implemented	Implemented	Yes	34,805	34,805
32	Telangana	100%	100%	Implemented	Implemented	Yes	17,246	17,246
33	Tripura	100%	100%	Implemented	Implemented	Yes	2,057	2,057
34	Uttarakhand	100%	100%	Implemented	Implemented	Yes	9,059	9,059
35	Uttar Pradesh	100%	100%	Implemented	Implemented	Yes	79,216	79,216
36	West Bengal	100%	100%	Implemented	Implemented	Yes	20,476	20,476
	<b>National Summary</b>	<b>100%</b>	<b>99.3%</b>	<b>34</b>	<b>31</b>	<b>Yes</b>	<b>5,43,259</b>	<b>5,41,345</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE UNSTARRED QUESTION NO.4337 FOR ANSWER ON 26.03.2025 IN THE LOK SABHA.**

**Status of e-KYC**

S No.	State/UT	No. Of Ration Cards (RC) Under NFSA	No. of beneficiaries under NFSA	No. of beneficiaries under NFSA whose e-KYC has been completed
1	Andaman & Nicobar Islands	17,209	59,370	56,443
2	Andhra Pradesh	89,68,108	2,68,30,832	2,40,10,056
3	Assam	70,68,967	2,45,69,595	2,02,42,935
4	Arunachal Pradesh	1,86,417	8,51,047	2,42,302
5	Bihar	2,02,71,221	8,26,67,550	6,13,42,663
6	Chandigarh (DBT)	84,760	3,55,539	2,25,049
7	Chhattisgarh	55,74,782	1,99,05,026	1,74,45,466
8	Delhi	17,41,289	72,77,995	4,80,000
9	Dadra Nagar Haveli and Daman & Diu	58,922	2,71,484	1,95,529
10	Haryana	51,86,161	1,96,72,148	91,67,789
11	Himachal Pradesh	7,33,214	27,15,886	26,67,190
12	Goa	1,25,533	4,64,346	3,32,106
13	Gujarat	79,04,536	3,82,36,052	2,86,07,859
14	Jammu & Kashmir	16,62,744	66,84,718	58,15,664
15	Jharkhand	61,02,871	2,63,85,412	1,72,05,582
16	Karnataka	1,10,95,965	4,01,93,017	3,94,89,572
17	Kerala	41,67,878	1,43,75,516	1,35,26,099
18	Ladakh	29,014	1,14,532	1,13,494
19	Lakshadweep	4,645	20,295	16,552
20	Madhya Pradesh	1,31,40,374	5,48,97,059	3,96,37,935
21	Maharashtra	1,66,11,899	6,85,68,782	2,70,21,442
22	Manipur	5,79,234	21,04,802	17,64,138
23	Meghalaya	4,21,872	21,45,105	1,63,756
24	Mizoram	1,78,008	7,00,210	2,61,923
25	Nagaland	3,43,836	12,26,235	8,19,123
26	Puducherry (DBT)	2,06,210	6,97,547	-
27	Rajasthan	1,06,21,616	4,39,51,548	3,88,59,259
28	Sikkim	97,030	3,84,514	2,58,530
29	Tamil Nadu	1,13,80,559	3,56,13,669	2,81,42,824
30	Telangana	54,66,870	1,91,69,600	1,68,15,093
31	Tripura	6,08,583	24,22,950	16,82,367
32	Punjab	40,26,855	1,54,80,801	1,15,46,130
33	Odisha	96,16,556	3,25,52,979	2,97,78,230
34	Uttarakhand	13,97,689	60,80,620	25,20,196
35	Uttar Pradesh	3,57,54,702	14,94,31,025	11,37,25,591
36	West Bengal	1,39,13,969	6,01,70,819	5,68,46,398
	<b>TOTAL</b>	<b>20,53,50,098</b>	<b>80,72,48,625</b>	<b>61,10,25,285</b>

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ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE UNSTARRED QUESTION NO.4337  
FOR ANSWER ON 26.03.2025 IN THE LOK SABHA.

A statement showing deleted Ration Cards from 2013 to 2025 (till date)

Sl.	State/UT	Total
1	Andhra Pradesh	43,68,125
2	Andaman & Nicobar	2,142
3	Arunachal Pradesh	21,040
4	Assam	4,08,011
5	Bihar	13,81,584
6	Chandigarh	3,063
7	Chhattisgarh	15,16,532
8	DNH and Daman & Diu	15,027
9	Delhi	3,27,297
10	Goa	1,74,496
11	Gujarat	8,15,734
12	Haryana	15,21,067
13	Himachal Pradesh	79,569
14	Jammu and Kashmir	1,27,872
15	Jharkhand	11,26,620
16	Karnataka	31,32,421
17	Kerala	2,46,791
18	Ladakh	702
19	Lakshadweep	1,568
20	Madhya Pradesh	25,17,627
21	Maharashtra	46,12,756
22	Manipur	95,245
23	Meghalaya	15,123
24	Mizoram	12,578
25	Nagaland	51,952
26	Odisha	7,81,573
27	Puducherry	1,09,306
28	Punjab	7,59,558
29	Rajasthan	25,58,261
30	Sikkim	29,278
31	Tamil Nadu	7,89,063
32	Telangana	22,33,749
33	Tripura	2,00,665
34	Uttar Pradesh	1,93,54,572
35	Uttarakhand	7,72,367
36	West Bengal	85,59,560
	<b>Grand Total</b>	<b>5,87,22,894</b>

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